

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

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PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.03.2021 AT 11.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 08/9/AMR/2021
NAME OF THE COMPANY	Liyods Shipping Pvt Ltd
NAME OF THE PETITIONER(S)	Seapol Port Pvt Ltd
NAME OF THE RESPONDENT(S)	Liyods Shipping Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

There is no representation from the side of the Petitioner. Mr. Umapati Shastri, Advocate offers to file vakalt and counter on behalf of the Respondent. Time granted. List the matter on 24.03.2021.

Sd/-

MEMBER JUDICIAL